

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 04/S.O./2016

Date : 18.03.2016

Consequent upon retirement, transfer and elevation of Hon'ble Judges and in supersession of previous orders, the judgeships for inspection are re-allocated to the Hon'ble Judges as under :-

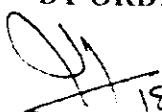
S. No.	NAME OF HON'BLE JUDGE	NAME OF JUDGESHIP(S) ALLOTTED FOR INSPECTION
1.	HON'BLE MR. JUSTICE AJAY RASTOGI	JAIPUR METROPOLITAN
2.	HON'BLE MR. JUSTICE GOVIND MATHUR	JODHPUR METROPOLITAN, BALOTRA & JAISALMER
3.	HON'BLE MR. JUSTICE G.K.VYAS	UDAIPUR JALORE
4.	HON'BLE DR. JUSTICE VINEET KOTHARI	BIKANER DUNGARPUR
5.	HON'BLE MR. JUSTICE MOHAMMAD RAFIQ	BHARATPUR KARALI
6.	HON'BLE MR. JUSTICE MAHESH CHANDRA SHARMA	KOTA BARAN
7.	HON'BLE MR. JUSTICE SANGEET RAJ LODHA	AJMER JODHPUR DISTRICT
8.	HON'BLE MR. JUSTICE M.N.BHANDARI	ALWAR DAUSA
9.	HON'BLE MR. JUSTICE K.S. AHLUWALIA	JAIPUR DISTRICT RAJSAMAND
10.	HON'BLE KUMARI JUSTICE NIRMALJIT KAUR	BHILWARA BANSWARA
11.	HON'BLE MR. JUSTICE PRASHANT KUMAR AGARWAL	BUNDI SIROHI
12.	HON'BLE MR. JUSTICE ALOK SHARMA	SIKAR PRATAPGARH
13.	HON'BLE MR. JUSTICE SANDEEP MEHTA	GANGANAGAR
14.	HON'BLE MR. JUSTICE J.K. RANKA	JHUNJHUNU
15.	HON'BLE MR. JUSTICE P.K. LOHRA	CHITTORGARH
16.	HON'BLE MR. JUSTICE V.S. SIRADHANA	JHALAWAR
17.	HON'BLE MR. JUSTICE VIJAY BISHNOI	PALI
18.	HON'BLE MR. JUSTICE ARUN BHANSALI	MERTA
19.	HON'BLE MR. JUSTICE MAHENDRA MAHESHWARI	HANUMANGARH
20.	HON'BLE MR. JUSTICE B.L. SHARMA	TONK
21.	HON'BLE MISS JUSTICE JAISHREE THAKUR	CHURU
22.	HON'BLE MR. JUSTICE ANUPINDER SINGH GREWAL	SAWAIMADHOPUR
23.	HON'BLE MR. JUSTICE PRAKASH GUPTA	DHOLPUR

Hon'ble Inspecting Judges of the area would advise Hon'ble the Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judges are further requested to bring their tour programme to the notice of Hon'ble the Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER

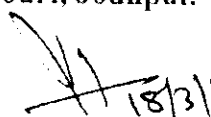

18/3/16
REGISTRAR GENERAL

No. PA/RG/9(3)/89 (Separate)/141

Date : 18.03.2016

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)/(Writs)/(Class.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance cum Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts located in their judgeships.
9. Presiding Officer, All Tribunals.
10. Private Secretary to all the Hon'ble Judges.
11. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.


18/3/16
REGISTRAR GENERAL